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sideration this point. And the Chief Minister who met me personally told me that he is still considering tb<sub>c</sub> proposal.

MR. CHAIRMAN: Second  $_{s}$ upplem $_{e}$ n tary.

SHRI V. NARAYANASAMY: The other aspect that was discussed at the Conference v/as the aliment of permits for stage carriage for the State of Karnataka, Tamil Nadu, Kerala, Andhra Pradesh and the Union Territory of Pondicherry. I want to know, how many routes have been; allotted for each State?

SHRI RAJESH PILOT: Route<sub>s</sub> ar<sub>e</sub> a State subject. Normally States deal with it. For thg information of the hon. Member, I have said jn my last Question day that a group of Ministers met last month and they have recommended that specially the tourists permit buses which were not having national permits that quota restriction has been removed. Now all the States wiH have a free-hand to issue the national permits for the tourist buses also.

SHRI BASUDEB MOHAPATRA: Sir. whether it is a 'fact that in "to Southern Regional Transport Ministers Conference a proposal was initiated for amalgamation of Orissa Road Tansport Company with the Orissa State Road Transport Corporation? In this regard I m'y also 'aw the attention of the hon. Minister that the Government of Orissa has also initiated the proposal for amalgamation • of the ORT Company with the Corporation. Therefore, I would like to know from the hon. Minister, whether the amalgamation of transport company with the corporation is feasible? If not feasible, the company which h incurring heavy losses has to be wind up. Whether the Central Government has issued any instructions to the State Government in this regard?

SHRI RAJESH PILOT: Sir, we have only received the recommendations after the discussion of the Southern Regional Transport Ministers Conference. But actually they have not sent to us word by word discussion. They have sent us the

recommendations, but this was not  $o_{ne\ 0}f$  the subjects they have discussed.

MR. CHAIRMAN; Next Quetion No. 284. Mr. Aladi Aruna.

## Uneconomic Railway lines

\*294. SHRI ALADI ARUNA *alias* V. ARUNACHALAM;

Will the Minister of TRANSPORT bi pleased to state:

- (a) whethtr Government proposes? to pursue the policy of closure of uneconomic Railway Lines under tho 15-year plan; and
- (b) if so, what are the lines considered to be uneconomical?

THE MINISTER OF TRANSPORT (SHRIMATI MOHSINA KIDWAI); (a) Yes, Sir. The policy is to consider closure of those uneconomic branch lines where adequate alternative mean of transport exist.

(b) Those branch lines whose need earn, ings are not sufficient to meet the prescribed dividend liability on the capital investment are treated as uneconomic.

ALADI ARUNA alias SHRI ARUNACHALAM: the Sir, Railways is one of the largest national undertakings with an investment of more than Rs. 8,882 crores and a route of 61.380 kms. Sir, its net revenue income during the last year is Rs. 6005 crores. Despite these facts, our Government is always thinking closure of certain narrow gauge lines saying that they  $a^e$  unremunerative. At the same time, it has not taken any steps to make those lines viable more than that, the Railway and always pressurizing State Governments for the reimbursement of losses sustained by the Railways for operating these lines but the refusing Governments are State to reimbursement losses. meet I would like to know from the hon. Minister whether the Government has dropped the Idea of asking the State

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••vemments to meet these losses because you are not sharing any profit which you get from other lines.

SHRIMATI MOHSINA KIDWAI: Sir, it is not only the Railway Ministiy who wants to close down these uneconomical lines because these uneconomical lines are giving a loss of Rs. •7.40 crores to us. So many Committees have considered this policy of ours to close down these uneconomical lines. The Estimates Committee considered it in 1967-68, the Committee of Transport Policy and Coordination in 1966, the Public Accounts Committee in 1968-69, the Uneconomic Branch Lines Committee in 1969, the Railway Convention Committee in 1973, the Committee on Social Burdens in 1979, the Railway Tariff Inquiry Committee in 1980 and the National Transport Policy Committee in 1980. It was the decision of all these Committees that we should close down these uneconomical lines but as you know, the State Governments are not agreeing to it and one of the Committees has suggested that we can ask the State Governmen<sup>^</sup> and if they agree to shar\* the loss and if they can share our burden, we can have rethinking to continue these lines but it is a problem for the Railway Ministry that Rs. 67 crores is the loss because of these uneconomical lines.

SHRI ALADI ARUNA alias V. ARUNACHALAM: Sir, I agree with the hon. Minister that various Committees have preferred for the closure of those lines but at the same time, the Railway Convention Committee which examined the Track Expansion Programme of the Railways has clearly stated that there is a reluctancy on the part of the State Governments for meetting the losses. So, the Committee has recommended to the Railway Board that the issue should be re-examined with a view to see whether these lines could be made viable by improving the speed or by changing their timings of the trains to suit the convenience of the travelling public or by providing more passenger faci-

lities. 1 would like to know Irom the hon. Minister whether these measues have been taken to make those ines viable, No. 1. No. 2. to meet the reimbursement losses, the Railway Mia\*try is asking for 50 per cent from tt\* State Governments. Under what rule Br under what morality you are asking for that?, You are not at all paying tlie profit to them. I would like to say that there are certain divisions which are running in losses for the past ten years. I am saying this because Northern Lines, North Eastern Lines, North East Frontiers, these divisions have been running in losses since 1975. Their percentage is increasing. you asking for reimbursement losses from the State Governments which are located in that area? Have you taken any measures to make those lines viable? Will you keep the lines or will you operate these lines in the public interest?

to Questions

SHRIMATI MOHSINA Sir, the Department of Railway has accepted the recommendations of the Railway Reforms Committee and we have retained 74 uneconomical branch lines on account of these being important from various points of view. But it is not our suggestion. It is the suggestion of the Railway Convention Committee, not of the Railways. So we are ready, the Railway Ministry is ready to give them one-time h\*lp if they want to have a road or if they want to buy some vehicles. We are ready to give them some help. This is a burden on the Railway Ministry. So I think the House will consider this point also.

SHRI M. S. GURUPADASWAMY: What about improvement in the quality of the services?

MR. CHAIRMAN: Mr. R. T. Gopalan.

SHRI R. T. GOPALAN: Hon. Chairman, Sir, there is a report that there is a proposal to close down the Bodinaikanur-Madurai line in Tamil Nadu. This Bodinaikanur-Madurai

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railway line is connecting thousands oi villages and small business people will be much affected if it is closed down. Wil the Government take steps \*• reconsider the issue?

MR. CHAIRMAN: Have you informatiin on this? Otherwise you can ask for notice.

 $\begin{array}{cccc} SHRIMATI & MOHSINA & KIDWAI: \\ 1 & th'nk & for & thi_s & particular & railway \\ line, I cannot give you the details, \end{array}$ 

SHRI K. MOHANAN: The question itself is about uneconomic railway lines. Why is the Minister not having the details with her?

MR. CHAIRMAN: There are so many iaes. You cannot ask for informatior about each one of them. This is a g< r.eral question.

SHR<sup>1</sup>. NIRMAL CHATTERJEE: Most ft the lines are uneconomic.

SHR1! K. MOHANAN: Sir, if it is "the policy of the Government to close down Ell uneconomic lines, I think the entire Indian railway system is uneconomic So we have to close it down. But it is a public utility service. On that basis I would like to ask the Minister whether there is any proposal on the part of the Government to make these uneconomic lines viable and remunerative. For example, in the southern region, in my States, from Shoranur to Nilambur there Is a narrow gauge line. It was constructed in the Bitish days, and at that time it was imainly intended to take the forest firoduce from the "hill areas there. Eat now ther is no hill or forest. It is a thickly populated area. And now thoy are running only a single service per day. How can you make it a viable and remunerative Generally I would like to know from the Mi'lister in such cases the Railways would make any survey to make such lilies viable and remunerative.

SHRIMATI MOHSINA KIDWAI: Sir, it is a good suggestion. About the lines which are uneconomic, I can discuss with the Member\* of that area. They can help us by giving suggestions as t<sub>0</sub> how to make them viable. Otherwise it is very difficult We are not happy to close down these <sup>u</sup>nes. But we cannot do anything because it is giving us so much loss. These are one-en,] branch lines. We have t<sub>0</sub> close them down because we cannot go on like this. Every year the burden of the loss is there So if Members of Parliament could suggest something to make them viable, it will be a very good thing for us.

SHRI PARVATHANENI UPENDRA: Sir. the maintenance Of these uneconomic branch lines; one o'f the social burdens borne by the Railways for a long Several times it has been suggested that these lines should be closed down. But obviously no State Government would 'agree to the unpopular decision of closing down a Public service So naturally resistance would be there. But because these lines are uneconomic and not viable, the Railways are not improving the services. Bad coaches are put there. The stations are very bad, and only ticketless passengers are using these services. There are good road services, parallel road services I want the hon. Minister to make a distinction. Wherever there are no alternative transport services like a good bus service, these lines have to be maintained. Where there are parallel road services, which are being well patronised, which are faster than the railway service, it is better to consult the State Governments and the passenger associations also and then take a decision either to close down the line or improve it by putting good coaches, dieselising the service, etc., so that it can be made viable WiH you ,kindly make another attempt to discuss it with the State Governments and come to a decision?

SHRIMATI MOHSINA KIDWAI: I have already said that this  $i_s$  a good suggestion. We wi'l discuss this matter with the State Governments.

SHRI G. SWAMINATHAN: May I know from the hon. Minister the number

of lines in Tamil Nadu which the hon. Minister is proposing to close and, if possible, tfoiir names?

SHRIMATI MOHSINA KIDWAI: There are two lines. One is from Peralam to Karaikal, it is metre gauge and 24 kilo. metres long. It is in Tamil Nadu and Pondicherry. The loss is 9.08 lakhs. The other or, is Mayuram-Tarangambadis. It is 30 kilometres long in Tamil Nadu. It is giving us a loss of 10.34 lakhs.

 अो चत्रानन मिश्र : श्रीमन्, मैं यह जानना चाहता है कि बिहार में कौन-सी अनइकागामिक लोइन्स है। अभी तक मंत्री महोदय ने कहा है कि एकमाल कारण है अनद्भवानामिक होना, लेकिन कुछ ऐसे स्टेटेजिक क्षेत्र होंगे जहां अनइकानामिक होने पर भी रेलवे लाइन को चाल रखना होगा वर्षोकि उसका सम्बन्ध देश की सुरक्षा से होगा। दूसरी बात यह है कि क्या सरकार ने इस पहलू पर विचार किया है कि रेलवे की अपनी इनएफीशिएन्सी के चलते वह लाइन धनइकानामिक हो रही है क्योंकि हमारे राज्य में राजधानी पटना को उत्तर बिहार से किसी भी ट्रेन से 24 घंटे से कम में नहीं पहुंच सकते। अगर वस से चलें तो 6 घंटे में आ सकते हैं। वहां ब्राएकी लाइन श्रमहकाना-मिक हो ही जायगी।

MR. CHAIRMAN: It is about uneconomic line? and not about North-Bihar railways.

SHRI CHATURANAN MISHRA; That h why I said that the only consideration should liot be 'uneconomical'. The strategic areas shouJd be taken separately and the inefficiency of the railways must be considered, if the inefficiency of the Railways is proved., then you should recon- J sider that area. I have already asked j about Bihar.

श्रीमतो मोहसिमा किववर्ड : अध्यक्ष जी, विकार की भी दो-सीन लाइन हैं जो अनद्दकार मिक है । बस्तियारपुर-राजगीर तो हट गई है। पूरी लिस्ट मेरे पास है। कटिहार मनियार घाट है, और भी एक- ग्राध हैं। माननीय सदस्य कह रहे हैं वही बात मैंने कही । 74 लाइन रोकी हैं, 200 थीं, सबको नहीं रोक सकते। भ्राप लोगों की मदद हो .....

to Questions

श्रो चतरानन मिश्र : पहले मदद ले लोजिए बात में राकिए।

श्रोमती मोहसिना किरवर्ड : मैं यह कह रही थी कि वह समस्या इम लोग समझते हैं। जहां रेलवे की इनएफीजिएन्सी है वह मैं दूर करूंगी। जहां पब्लिक के नुमाइन्दों की मदद की जरूरत है वह बे दें तो मिल कर कुछ सकेंगे तो करेंगे।

## Ban on the use of Fluoride in the manufacture of Toothpaste

\*285. SHRI J. P. GOYAL: Will the Minister Oi HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the use of fluoride in the toothpaste causes dental luorisis-a condition which has neither treatment nor cure; if so, the reaction of Government in regard thereo;
- (b) whether Government are aware of the research done in this regard at the Fluoride and Fluorisis Research Laboratories in the All India Institute of Medicai Sciences, New Delhi;
- (c) if so, what are the details in this regard; 'and
- (d) whether it is proposed to ban the use of fluoride in toothpaste, and if so, what are the details in this regard and if not, the reasons thertfor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (KUMARI SAROJ KHAPARDE): (a) No, Sir. Application of fluoride toothpaste on teeth surface as such does not cause Dental fluorisis

(b) and (c) According to surveys and research conducted at the All India Institute of Medicai Sciences, Dental and Skeletal fluorisis is caused by consuming